

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF RAM HARI CARS PRIVATE LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                 |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.                   | Name of corporate debtor                                                                                                              | RAM HARI CARS PRIVATE LIMITED                                                                                                                                   |
| 2.                   | Date of incorporation of corporate debtor                                                                                             | 10/01/2013                                                                                                                                                      |
| 3.                   | Authority under which corporate debtor is incorporated / registered                                                                   | RoC-Himachal Pradesh                                                                                                                                            |
| 4.                   | Corporate Identity No. of corporate debtor                                                                                            | U50100HP2013PTC000317                                                                                                                                           |
| 5.                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | Vill Rani Ki Bain PO Gutkar Distt- Mandi Himachal Pradesh HP 175021 IN                                                                                          |
| 6.                   | Insolvency commencement date in respect of corporate debtor                                                                           | 17-02-2020 <b>(Order Dated 14.02.2020 received through email from NCLT Chandigarh on 17.02.2020)</b>                                                            |
| 7.                   | Estimated date of closure of insolvency resolution process                                                                            | 15-08-2020                                                                                                                                                      |
| 8.                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Ravinder Kumar Goel, Regn. No. <b>IBBI/PA-001/IP-P00705/2017-2018/11252</b>                                                                                     |
| 9.                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | Flat No. 211, Platinum Tower, Peer Muchalla, Dhakoli, Sahibzada Ajit Singh Nagar, Punjab , 160104 E.Mail :ravinderkumargoel@yahoo.in                            |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | #301, 3rd Floor, Plot No. D-190, Phase 8b, Sec. 74 Industrial Area, Sas Nagar Mohali,Punjab ,160071<br>E.Mail-ipramhari@gmail.com<br><br><b>Mob. 8427050225</b> |
| 11.                  | Last date for submission of claims                                                                                                    | 02-03-2020                                                                                                                                                      |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | NIL                                                                                                                                                             |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NA                                                                                                                                                              |
| 14.                  | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:                                                 | <a href="http://ibbi.gov.in/downloadform.html">http://ibbi.gov.in/downloadform.html</a><br><br>NA                                                               |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the **RAM HARI CARS PRIVATE LIMITED** on 14-02-2020.

The creditors of **RAM HARI CARS PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **02-03-2020** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13, to act as authorised representative of the class -NA-, in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/

Ravinder Kumar Goel

**Date: 17-02-2020**

**Place : SAS Nagar Mohali**

  
 Registration No. **IBBI/PA-001/IP-P00705/2017-2018/11252**  
 Interim Resolution Professional